

IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-BA-17-2020**

Mr. Manas Krishna T.K. ... Applicant

Versus

State ... Respondent

Shri K. Poulekar, Advocate for the applicant.

Shri Gaurish Nagvenkar, Additional Public Prosecutor for the respondent.

**Coram:- NUTAN D. SARDESSAI, J.**

**Date :- 31<sup>st</sup> July, 2020**

**P.C.:**

Shri K. Poulekar, learned Advocate for the applicant and Shri Gaurish Nagvenkar, learned Additional Public Prosecutor for the respondent came to be heard.

2. At the instance of Shri Poulekar, learned Advocate, stands over on 07/08/2020 to take the appropriate instructions.

**NUTAN D. SARDESSAI, J.**